

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

O.A. NO. 40/2008

Alak Ranjan Chaudhary Vs. Union of India & Others

Dated: 21.4.2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

It is told by the Court Officer that the office has appended a wrong remark in the left column of the order sheet that Memo of Appearance has been filed by Shri G. K. Singh on behalf of respondents. He pointed out that this Memo of Appearance is in respect of O.A./C.C.P./Review No. 401 of 2008 whereas, this O.A. is No. 40/2008. The office is directed to rectify its mistake.

Shri A. Moin for applicant. Shri S. P. Singh for respondents.

The office has wrongly printed the name of Shri G. K. Singh as mentioned above. The office shall take note of it. Shri S. P. Singh says that Shri Azmal Khan is no more counsel in this case on behalf of the respondents.

Shri S. P. Singh says that the applicant has already been compulsorily retired on 22.3.2010. Therefore, he submits that this O.A. which is against the transfer order dated 14.1.2008 has become infructuous. Shri S. P. Singh also shows a copy of order retiring the applicant compulsorily and the learned counsel for the applicant is satisfied with that.

In view of the above, this O.A. stands dismissed having become infructuous. No order as to costs.

SPS
(S. P. Singh)
Member (A)

AS
(Justice Alok Kumar Singh)
Member (J)

v

OB
The Memo of Appearance
of Shri G. K. Singh in No
O.A. 40/2008 is placed
in the concerned file.

21/4/11

Copy of Order
dated 21-4-2011
Received 26-4-2011
26-4-2011